

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 303
(IB)- 1238(ND)2019
IA/1729/2020

IN THE MATTER OF:

M/s. Arcee Trading Corporation

...Applicant/Petitioner

Versus

M/s. Dev Landcon Pvt. Ltd.

...Respondent

SECTION: 9 of IBC, 2016

Order Delivered on 07.10.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)


SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Kumar Sumit, Mr. Chirag Gupta, Mr. Sabhay Chaudhary, Mr. Sanyam Jain

ORDER

Renotify this case on 21.10.2020.


(T.S Singh)
(Court Officer)